

Dr. Katju: The States Ministry have asked the Hyderabad Government. That is a matter for them.

Shri Velayudhan: May I know whether Government is aware that this particular agitation was caused by sending some people from outside?

Mr. Speaker: Order, order. He is making suggestions. From the reply in the statement, I understand that it was a State subject.

Shri N. Sreekantan Nair: The answer to the first part of the question?

Mr. Speaker: Order, order, I do not propose to argue.

Shri B. S. Murthy: Did Hyderabad Government ask for any military help?

Mr. Speaker: He said, no.

Shri B. S. Murthy: I want to know whether the Hyderabad Government approached the Central Government for military help and the Government refused?

Dr. Katju: The troops were asked for. They stood there. They did nothing.

Shri M. R. Krishna: May I know whether it is a fact that from the Chief Minister of Hyderabad to the Deputy Superintendent of Police expressed their ignorance about the shooting and killing of students by the police?

Mr. Speaker: Order, order.

Shri Krishnacharya Joshi: May I know, Sir, how many people were killed as a result of firing?

Mr. Speaker: Has the Minister got any information on the subject?

Dr. Katju: I have got but I should like to inform the House that an enquiry is proceeding and it will not be desirable to go into this matter.

N.C.C. TRAINING (CADET-OFFICERS)

*372. **Shri Balmiki:** Will the Minister of Defence be pleased to state:

(a) the number of trainees invited from educational institutions for N.C.C. Training Centre at I.A.F. Headquarters, Race Course, New Delhi;

(b) the period of training; and

(c) the nature of training?

The Deputy Minister of Defence (Sardar Majithia): (a) 19 School teachers from the States of Bombay,

Delhi, West Bengal and Uttar Pradesh underwent pre-commission training at I.A.F. Station, New Delhi.

(b) Two months.

(c) They were given training in Air Force subjects.

श्री बाल्मीकी : सरकार को इस ट्रेनिंग के देने में कितना व्यय करना पड़ा ?

Sardar Majithia: I am afraid I have not got figures about the expenses. If the hon. Member is very keen, I should certainly let him have the information, if he sees me.

श्री बाल्मीकी : कितन लोग ट्रेनिंग के लिये आये और हर एक ट्रेनी पर कितना व्यय हुआ ?

Sardar Majithia: As I said, Sir, 19 people. I have not got these figures Statewise.

श्री बाल्मीकी : ट्रेनिंग प्राप्त करने के बाद जब यह केडेट आफिसर अपने अपने एजुकेशनल इन्स्टिट्यूशन में लड़कों को ट्रेनिंग देंगे तो क्या सरकार उन को कोई धन की सहायता देगी ?

Sardar Majithia: They will get what they are entitled to under rules.

Mr. Speaker: The point is whether the Government will give help to the further trainees when these people start training schools. Has the Government any scheme to help training classes?

Sardar Majithia: Not to the trainees.

Shri V. P. Nayar: As I heard the hon. Minister's answer, I found that Madras and Travancore-Cochin have not been included in the States from which persons have been selected. May I know whether there is any special reason to exclude Madras and Travancore-Cochin?

Sardar Majithia: No preferential treatment has been given to any State.

Shri V. P. Nayar: May I know the basis on which selection has been made?

Sardar Majithia: Suitability.

Shri K. K. Basu: What are the minimum requirements for this recruitment?

Sardar Majithia: As I said, Sir, they are given in the brochure and if only the hon. Member cares to read that, he can get the information.

REQUISITIONING OF AREA IN NEW ALIPORE

*373. **Shri H. N. Mukerjee:** Will the Minister of Defence be pleased to state:

(a) whether in or about 1942, a large area in the suburbs of Calcutta known as New Alipore was requisitioned from its owner, the Hindusthan Co-operative Insurance Society Limited, by the Defence Department of Government;

(b) whether Government are aware that before acquisition small plots in the said area had already been allotted for building purposes to a large number of purchasers belonging mostly to the middle classes; and

(c) if so, what steps, if any, are being taken to de-requisition the entire area, so that the said allottees may no longer be prevented from proceeding with their building schemes?

The Deputy Minister of Defence (Sardar Majithia): (a) 83 acres of land owned by the Hindustan Co-operative Insurance Society were requisitioned for defence purposes in 1942.

(b) Government of India have no record of this but, from representations received, the area appears to have been allotted in small plots by the owner.

(c) Out of 83 acres originally requisitioned 28.71 acres have already been de-requisitioned. The remaining area is partly occupied by displaced persons from East Bengal since 1-7-48 and partly by Defence Services. It has not been possible to evict the displaced persons as the State Government has been unable to find alternative accommodation. The portion occupied by the Defence Services will be vacated as soon as alternative accommodation is found.

Shri H. N. Mukerjee: In view of the answer, may I ask the hon. Minister whether any real relief has actually accrued to the displaced persons from East Bengal who are alleged to have taken possession of this particular area, and may I also know if Government will expedite the vacating of this area as far as the middle class allottees of certain portions of the land from the Hindustan Co-operative Insurance Society Ltd., are concerned?

Sardar Majithia: Obviously, the people staying there do get relief. About vacating the premises, it is the Government of Bengal who has to do it and not the Government of India.

Shri H. N. Mukerjee: May I know if the Government of West Bengal is responsible for the up-keep of these areas which are now in the possession of the displaced persons from East Bengal?

Sardar Majithia: Government of West Bengal looks after. . . .

Mr. Speaker: I am afraid, this question may be put to the Rehabilitation Ministry—that is better—and not to the Defence department.

Shri Nambiar: May I know whether the Central Government are at least proposing to re-allot those places to the original occupants as and when possible?

Sardar Majithia: The question will be considered when the time comes.

Shri K. K. Basu: Is it a fact that those portions of land which have been occupied by the refugees have been transferred to the West Bengal Government?

Sardar Majithia: That is not a fact; they are still with the Government of India.

RURAL ECONOMY

*374. **Shri M. E. Krishna:** (a) Will the Minister of Finance be pleased to state how far has the Reserve Bank of India expanded its operations to cover the rural economy through co-operative Banks?

(b) What is the total number of villages that are benefited with these credit facilities?

The Deputy Minister of Finance (Shri M. C. Shah): (a) The progressive expansion of the Reserve Bank's operations in the field of rural credit is indicated by the fact that the loans and advances made by it to State Co-operative Banks which amounted to Rs. 31.5 lakhs in 1946-47 increased to Rs. 622.20 lakhs in 1948-49 and amounted to as much as Rs. 1251.33 lakhs in 1951-52.

A brief account of the Reserve Bank's activities in the sphere of rural finance is given in paragraphs 45 to 52 of the Annual Report of the Central Board of Directors of the Reserve Bank for the year ended 30th June 1952, a copy of which is available in the Parliament Library.